

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA  
UNSTARRED QUESTION NO.1358  
TO BE ANSWERED ON 30<sup>TH</sup> JULY, 2021

IMPLEMENTATION OF ONORC SCHEME

1358 # MS. SAROJ PANDEY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the States where One Nation One Ration Card (ONORC) scheme has been implemented at present and the States where the implementation is still pending, the reasons therefor; and
- (b) the number of such ration cards which have been made and the number of families which are being benefited through the same at present?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)

(a): So far, the One Nation One Ration Card (ONORC) plan for nation-wide portability of ration cards under the National Food Security Act 2013 (NFSA) is enabled in 33 States/UTs. Delhi being the latest to enable the same from July 2021. Further, the Department has regularly pursued with the remaining 3 States of Chhattisgarh, Assam and West Bengal to enable the ONORC at the earliest depending upon their technical readiness to implement the portability of ration cards – i.e. installation of ePoS devices, Aadhaar seeding with ration cards and enablement of biometric authentication facilities in all Fair Price Shops (FPSs).

(b): Under ONORC plan, all NFSA beneficiaries, particularly migrant beneficiaries, are enabled to lift their entitled foodgrains from any FPS of their choice in the country, by using their same existing ration card with biometric authentication on an electronic Point of Sale (ePoS) device. Thus, there is no need to obtain/issue any new ration card for portability benefit under ONORC.

Further, since its inception in August 2019, more than 29 Crore portability transactions have been recorded under the ONORC plan up to June 2021. However, the number of migrant beneficiaries who had benefitted through these portability transactions could be much more as any member of the beneficiary household can lift the foodgrains on behalf of the entire household through one or more transactions.

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